

(e) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) and (c) The organisation is running Centres for street children and working children in different parts of Bangalore as well as Basrur, South Karnataka. Children who come to those Centres have access to education and vocational training.

(d) and (e) Yes. If suitable proposal is received, it would be considered on merit.

[Translation]

Deaths due to Gastro-Enteritis in Shahdara, Delhi

3336. SHRI KALKA DASS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of persons who died of gastro-enteritis in Shahdara (Delhi) during the last three years;

(b) whether any enquiry was conducted in this regard, if so, the details thereof;

(c) whether there has been any lapse on the part of Municipal Corporation of Delhi in this regard; and

(d) if so, the details thereof and the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : (a) to (d) The information is being collected and will be laid on the table of the House.

Literacy Amongst SC/ST

3337. SHRI KALKA DAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the percentage of literate and illiterate men and women amongst the SC/ST population separately;

(b) the special steps being taken by the Government to increase the percentage of their literacy;

(c) whether Government are providing special incentives to encourage education amongst them; and

(d) the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Percentage of literate and illiterate men and women amongst Scheduled Castes/Scheduled Tribes is not available as per the provisional figures of the 1991 census which have been released so far. However, as per the census data of 1981, the literacy rates amongst them (for all age groups) were as under :

SC/ST	Persons	Male	Female
Scheduled Caste	21.38	31.12	10.93
Scheduled Tribes	16.35	24.52	8.04

(b) Universalisation of elementary education for School drop-outs and schools of children up to the 14 years of age, a programme of non-formal education for School dropouts and working children in 10 educationally

backward States and the National Literacy Mission which aims at imparting functional literacy to 80 millions adult illiterates in the 15—35 age-group by 1995 form an integral part

of a larger programme for eradication of illiteracy in the country.

(c) and (d) In all the literacy programmes high priority is being accorded to increase coverage of the persons belonging to Scheduled Castes/Scheduled Tribes.

A number of incentive schemes like pre-matric scholarship for the children of those engaged in unclean occupations, post-matric scholarship, book banks, grant-in-aid to State Governments for construction of hostels, Ashram Schools, overseas scholarships etc. are implemented.

Some of the steps taken to encourage larger enrolment and reduction in drop-out rates in the elementary education include abolition of tuition fees in Government schools atleast upto upper-primary level, provision of support services for early childhood care through schemes such as integrated child development services; creches to enable girls to go to school, provision of incentives such as free text books; uniforms, attendance scholarships and mid-day meals; and provision of teaching aids/learning materials i.e. maps/charts for work experience.

Under the National Literacy Mission, steps have been taken to cover a larger number of persons belonging to SC/ST by way of opening up of a large number of centres in SC bastis/ST hamlets, appointment of large number of instructors/Preraks and relaxation in the educational qualification of candidates belonging to SC/ST in the matter of appointment of instructors and Preraks.

**Shops to SCs/STs in Palika Bazar,
New Delhi**

3338. SHRI KALKA DAS : Will

the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether shops had been allotted to Scheduled Castes and Scheduled Tribes under reservation quota in the Palika Bazar, Cannought Place, New Delhi ;

(b) if so, the details thereof along-with the shop numbers ;

(c) the number of allottees who have been running the shops and those who have sold the shops ;

(d) whether they have been allowed to rent out their shops to others on 'Pagri'; and

(e) if so, the conditions for making such allotments ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) Shop numbers 9, 18, 59, 67, 76, 94, 95, 102, 139, 155, 160, 167, 174, 176, 181, 183, 192, 198, 202, 208, 226, 240, 247, 259, 260, 283, M-6 and M-13. (Total 28 shops).

(c) No. of shops run by original allottees—11 numbers.

No. of shops sublet to others—17 numbers.

(d) and (e) As per terms and conditions of licence deed no licensee is allowed without permission to part with possession of the shop in favour of other individual either on 'Pagri' or any other consideration. However, the New Delhi Municipal Committee have reported that they have adopted a policy to regularise the cases of dissolution of partnership deeds/sublettings in favour of actual occupants.